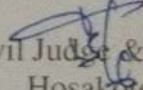


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 16.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 118-2021	16. CC 1110-2016
2. CC 3387-2021	17. CC 1337-2017
3. CC 413-2012	18. CC 1233-2013
4. CC 849-2012	19. CC 1234-2013
5. CC 644-2014	20. CC 357-2014
6. CC 677-2014	21. CC 548-2014
7. CC 211-2015	22. CC 741-2014
8. CC 430-2015	23. CC 1133-2014
9. CC 431-2015	24. C.Misc 274-2019
10. CC 434-2015	25. C.Misc 10-2018
11. CC 152-2014	26. C.Misc 345-2015
12. CC 323-2009	27. C.Misc 429-2016
13. CC 216-2013	28. C.Misc 14-2016
14. CC 1035-2012	29. C.Misc 96-2018
15. CC 1483-2013	30. C.Misc 127-2020
	s

Hosakote  
Dated: 15.06.2021

  
Pr. Civil Judge & JMFC.,  
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.

The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **16.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 223/2015	16. OS 109/2012
2. OS 57/2016	17. OS 317/2012
3. OS 329/2016	18. OS 261/2013
4. OS 337/2016	19. OS 297/2014
5. OS 19/2017	20. OS 527/2014
6. OS 127/2017	21. OS 28/2020
7. OS 173/2017	22. OS 193/2020
8. OS 3/2018	23. OS 7/2021
9. OS 103/2018	24. OS 89/2021
10. OS 107/2019	25. OS 111/2021
11. OS 301/2019	26. FDP 7/2018
12. OS 29/2021	27. CC 575/2017
13. FDP 5/2013	28. CC 773/2020
14. Cr 45/2021 (TSPS) (Adv)	
15. Cr 93/2021 (NGPS) (Adv)	

Hosakote  
15.06.2021

*Girish R.B.*  
15/6/21  
Addl. Civil Judge & JMFC.,  
Hosakote.

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.